

SPECIAL BENCH

ITEM NO. 124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 344/2019, Cont. A. No. 01/ALD/2021, MA No. 18/2021,
Cont. A. No. 04/ALD/2021, MA No. 22/2021, IA No. 10/2021
& IA No. 12/2021 IN CP No. 305/ALD/2019**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

NAME OF THE COMPANY	VANALIKA DEVELOPERS PVT LTD & ORS V/S SUNWORLD CITY PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Saket Singh alongwith Sh. Ankur Goel, Adv. : *For the Petitioner*
Sh. Saket Singh alongwith Sh. Ankur Goel & Sh. Karunesh Tandon, Adv.
: *For the Applicant in CA No. 344/2019,*
Sh. Pranav Gupta, Adv. : *For the Applicant in MA No. 18/2021*
Sh. Saket Singh alongwith Sh. Ankur Goel & Sh. Abhishek Gupta, Adv.
: *For the Applicant in Cont. A. No. 01/ALD/2021 &
Cont. A. No.04/ALD/2021*
Sh. Sharad Rajwanshi alongwith Sh. Saket Singh & Sh. Ankur Goel, Adv.
: *For the Applicant in MA No.22/2021, IA
No.10/2021 & IA No. 12/2021*
Sh. Manu Khare. Adv. : *For the Respondent No.1-3 & Respondent in CA
No.344/2019, Cont. A. No.01/ALD/2021, MA
No.18/2021, Cont. A. No.04/ALD/2021, MA
No.22/2021, IA No.10/2021 & IA No. 12/2021*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
16th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

05th December, 2022

*Priya Agarwal
(Stenographer)*